

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 596 of 1994

Monday this the 25th day of April, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

N. P. Surendran,
Sr. Assistant Engineer,
Office of the Director Maintenance,
Southern Telecom Sub Region,
Ernakulam.

....Applicant

(By Advocate Mr. Sasidharan Chempazhanthiyil)

Vs.

1. The Chief General Manager,
Maintenance, Southern Telecom
Region, Rajaji Salai, Madras.1.
2. Telecom Commission represented
by its Chairman, New Delhi.
3. Union of India represented by
its Secretary, Ministry of Communications,
New Delhi.

....Respondents

(By Advocate Mr. K. Karthikeya Panicker, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges Annexure A9 by which his request for correcting his Date of Birth in the service records was rejected. An employee has to seek correction within five years of his joining the service. (Note 6-FR 56). In the instant case the application for correction was

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made beyond the period prescribed by the Note.

Rejection is proper and the impugned order is not vitiated by errors apparent on the face of record.

2. We dismiss the application. No costs.

Dated 25th April, 1994.

P. V. Venkatakrishnan

P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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